CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

T.A. No. 62/3701/2021



This the 27th day of August, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

Hafizullah Dar & Ors

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(Advocate:- Mr. Murfad Naseem-Not Present) Versus
1. State of J&K and Ors
ORDER [ORAL] (Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J) This TA (TA No.62/3701/2021) arises out of SWP No. 2088/2013, wherein relief
is claimed against J&K State Board of School Education. This Tribunal does not have
jurisdiction in respect of the employees of J&K State Board of School Education. The
Registry is, therefore, directed to return the file to the Hon'ble High Court of Jammu &
Kashmir at Srinagar.

(ANAND MATHUR) MEMBER (A) (RAKESH SAGAR JAIN) MEMBER (J)

Arun